

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th November, 2019

No.HC.VII-39/2019/ 7022 /A. The Additional District and Sessions Judge, Fast Track Court, Tinsukia, will remain in-charge of the District and Sessions Judge, Tinsukia, until further orders, vice Shri Parthiv Jyoti Saikia elevated as Additional Judge, Gauhati High Court, vide Notification No.K.13018/02/2019-US.II dated 23.11.2019 issued by the Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi.

No.HC.VII-39/2019/ 7023 /A. The District and Sessions Judge, Wokha, Nagaland, will remain in-charge of the Principal District and Sessions Judge, Mokokchung, until further orders, vice Shri S. Hukato Swu elevated as Additional Judge, Gauhati High Court, vide Notification No.K.13018/02/2019-US.II dated 23.11.2019 issued by the Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2019/ 7024 - 7049 /A.

Dated 26.11.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola.
4. The Accountant General, Nagaland, Kohima.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action.
6. The District and Sessions Judge, _____
7. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Dhubri/Barpeta/Nalbari.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
10. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup(M), Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI & NIA, Assam, Guwahati.
13. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
14. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara/ Tezpur/Amingaon.
15. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.

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16. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
17. The District and Sessions Judge, Wokha, Nagaland for information and necessary action.
18. The Additional District and Sessions Judge, Fast Track Court, Tinsukia for information and necessary action.
19. The Joint Registrar (_____), Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate, _____
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati
22. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
23. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
24. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
25. The C.A. to General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


26/11/19